

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. Company Appeal No. 24/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd.
V/s.
M/s. Siemens Limited & ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMAL AGRAWAL	CA- AR- Pethione	Kamal Ag1
2	P. J. Gada	Advocate Dhanuka & Partners Adv. to Respondent Nos. 1 & 2.	P. J. Gada

Order

Company Appeal No. 24/58, 59/NCLT/MB/MAH/2014

At request of the parties, list this matter on 19th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 24th August, 2016.